

MINUTES OF EFC MEETING No. 2/AM14 DATED 23.5.2013

Meeting No. 2/AM14 of EXIM Facilitation Committee (EFC) was held on 23.05.2013 in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri D.K. Singh, IAS, and Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. Shri K.K. Sinha, IA, | DIPP |
| 2. Shri K.K. Tiwari, IA | D/o Heavy Industry |
| 3. Dr. S.K. Dutta, Asstt. Comm. | D/o AHD&F |
| 4. Sh. O.P. Sharma, Jt. IA | D/o C&PC |
| 5. Dr. S.S. Tak, Jt. IA | M/o Steel |
| 6. Shri V.K. Tyagi, Dy. IA | D/o Pharma |
| 7. Shri Hardeep Singh, Jt. DGFT | DGFT |
| 8. Sh. Rajesh Malhotra, Dy. DGFT | DGFT |
| 9. Sh. D.C. Katoch, FTDO | DGFT |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion. Following decisions were taken:-

Import Cases (Total 185 Cases)

3.1 Following 38 (Thirty Eight) requests were approved:-

Sl. No	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	11	Abis Hatchery P Ltd., Rajnadaon 01/53/162/1247/AM13/A-74/IC	11.2.2013	4926 Doses of Frozen Semen	58.85	Approved 4900 doses as recommended by D/o AHD&F vide O.M. No.102-14/2-13-Trade dated 20.5.2013.
	12	Aviagen India Poultry Breeding Co P Ltd., Tirupur 01/53/8/548/AM13/A-75/IC	20.2.2013	16,800 Nos. of Parent Stock Day Old Chicks	31.27	Approved as recommended by D/o AHD&F vide O.M. No.102-170/2012-Trade dated 17.5.2013.
	14	Progressive Dairy Farmer Ass'n, Ldh 01/53/162/1288/AM13/P-44/IC	28.2.013	25,000 Frozen Bovine Semen	30.2	Approved as recommended by D/o AHD&F vide O.M. No.102-23/2013-Trade dated 20.5.2013.
	19	Institute of Microbial Technology, Chandigarh 01/53/162/1346/AM-13/I-47/IC	26.3.2013	18 Pairs of Mice (M/F)	6.73	Approved as recommended by D/o AHD&F vide O.M. No.102-34/2011-Trade dated 17.5.2013.
			19.3.2013			

	20	Ramesh Babu Vanteru, Bangalore 01/53/162/1336/AM-13/R-43/IC		10 Nos English Carriers	0.35	Approved as recommended by MOEF (WL vide OM No.3-11/2013-WL-I dated 6.5.2013 and D/o AHD&F OM No.102- 29/2013 dated 25.4.2010.
	21	Andhra Pradesh Livestock Development Agency, Hyderabad 01/53/162/1318/AM-13/A-85/IC	18.3.2013	15000 Units of Frozen Bovine Semen	14.50	Approved as recommended by D/o AHD&F vide O.M. No.102-28/2011-Trade dated 20.5.2013.
	24	Nanoli Stud & Agriculture Farm, Mumbai 01/53/162/1337/AM-13/N-54/IC	20.03.2013	09 Nos. of Baroodmares as per ANF2B	160.87	Approved as recommended by D/o AHD&F vide OM No.103-32/2013-Trade dated 26.4.2013.
	26	Sans Craintes Stud Farm P. Ltd., Coimbatore 01/53/8/17/AM-14/S-6/IC	5.04.2013	15 Nos. Baroodmares & 2 Nos Stallion	684	Approved as recommended by D/o AHD&F vide OM No.102-77/2011-Trade dated 17.5.2013.
	28	Syngene International Ltd., Bangalore 01/53/8/621/AM-13/S-129/IC	25.03.2013	0.1 Litre of Mini pig plasma (Male), 0.1 Litre of Beagle Dog Plasma (Male) & 0.75 Litre of cynomolgous monkey plasma	5.85	Approved as recommended by D/o AHD&F vide O.M. No.102-154/2012-Trade dated 17.5.2013.
	30	CSIR - Central Drug Research Institute, Lucknow 01/53/8/22/AM-14/C-6/IC	9.04.2013	74 nos of Rat & Mouse as per Annexure enclosed	32.38	Approved as recommended by D/o AHD&F vide O.M. No.102-154/2012-Trade dated 17.5.2013.
	31	M.P. State livestock & Poultry Development Corporation, Bhopal 01/53/162/26/AM-14/M-5/IC	11.04.2013	8000 Nos of Frozen Bovine Semen as per ANF2B	7.48	Approved as recommended by D/o AHD&F vide O.M. No.102-41/2013-Trade dated 17.5.2013.
	32	Bioneds, Bangalore 01/53/162/24/AM-14/B-2/IC	10.04.2013	4000 Nos of Mice & Rats Male & Female as per ANF2B	244.38	Approved as recommended by D/o AHD&F vide O.M. No.102-13/2013-Trade dated 17.5.2013.
	33	Bioneds, Bangalore 01/53/162/23/AM-14/B-1/IC	10.04.2013	3500 Nos of Mice & Rats Male & Female as per ANF2B	80.03	Approved as recommended by D/o AHD&F vide O.M. No.102-13/2013-Trade dated 17.5.2013.
	34	Sri Chamarajendra Zoological Gardens, Mysore 01/53/162/27/AM-14/S-11/IC	09.04.2013	2:1 Chimpanzee- Pan Troglodytes & 2:2 bat Eared	0.95	Approved as recommended by D/o AHD&F vide O.M. No.102-39/2013-Trade dated 17.5.2013 and MOEF OM No.3-8/2013/WL- I dated 2.4.2013 & 10.4.2013. The file may be submitted for kind approval of CITM.

				Fox-otocyon megalotis		
	51	Kalaivani, Chennai 01/53/162/110/AM14/K-6/IC	20.5.2013	One Dog (Dalmatian)	N.A.	The representative of D/o AHD&F informed that import of Dogs as personal pet may be allowed subject to actual user condition. The Committee, therefore, decided to approve the case subject to actual user condition and health protocol.
	52	Nalini Dang, Delhi 01/53/8/103/AM14/N-6/IC	22.5.2013	Two Dogs Breed American Akita (Female)	1.65	
PART-II (C&PC)						
17.	2	Dow Chemicals International P Ltd., Mumbai 01/53/8/557/AM13/D-21/IC	26.2.2013	48 MTs Tris Nitro 37.5%	39.83	Approved as recommended by D/o C&PC vide letter No.C.I-40015/5/2011-30 dated 7.5.2013.
PART-III (Heavy Industry)						
18.	1	Honda Siel Power Products Ltd, New Delhi 01/53/8/56/AM-14/H-7/IC	30.04.13	1 nos of Carburetor Assy & 1 nos Cylinder Barrel as per ANF2B	0.2	The Committee noted that the firm has applied for import of defective parts of Vehicle from their own company for R&D purpose. The Committee, therefore, decided to approve the case for R&D purpose.
PART-IX (MOEF(O))						
	6	KPL International Ltd., New Delhi 01/53/8/19/AM14/K-2/IC	5.04.2013	188,000 Kgs of HCFC-141B	253.8	Approved as recommended by MOEF vide OM No.11/2/2013-OC dated 16.5.2013.
	7	Maser Technosoft P. Ltd., New Delhi 01/53/8/28/AM-14/M-4/IC	11.04.2013	20000 Nos of Air conditioners with R-22 Gas as per ANF2B	3360	Approved as recommended by MOEF vide OM NO.11/1/2013-OC dated 1.5.2013. However, quantity may be restricted to 5000 Nos. being a new unit.
	9	Grace Logistic, Chennai 01/53/8/29/AM-14/G-1/IC	15.04.13	12200 Sets of Air conditioners with R-22 (HCFC) Gas as per Proforma Invoice	1713.97	Approved as recommended by MOEF vide O.M. No.11/2/2013-OC Dated 25.4.2013.
	10	Pioneer Trading Corporation, Mumbai 01/53/8/51/AM14/P-6/IC	26.04.13	5000 sets of Air conditioners with R-22 Gas as per ANF2B	1400	Approved as recommended by MOEF vide OM NO.11/1/2013-OC dated 13.5.2013.
	14	Stallion Enterprises, Mumbai 01/53/8/87/AM14/S-26/IC	20.5.2013	100 MTs HCFC 141 B	121	Approved as recommended by MOEF vide OM NO.11/1/2013-OC dated 22.5.2013.
	15	Pavitrashri Trading P Ltd., Delhi 01/53/8/93/AM14/P-8/IC	20.5.2013	4800 Nos. Air conditioners	624	Approved as recommended by MOEF vide OM No.11/2/2013-OC dated 23.5.2013.

				containing R-22 Gas		
	16	Pavitra Export Import P Ltd, Delhi 01/53/8/91/AM14/P-9/IC	20.5.2013	5000 Nos. Air conditioners containing R-22 Gas	675	Approved as recommended by MOEF vide OM NO.11/1/2013-OC dated 22.5.2013.
	17	Ashtalakshmi Ventures, Panchkula 01/53/8/92/AM14/A-15/IC	20.5.2013	5000 Nos. Air conditioners containing R-22 Gas	701.25	Approved as recommended by MOEF vide OM NO.11/1/2013-OC dated 22.5.2013.
	18	AG Aerovision Electronics P Ltd., Delhi 01/53/8/623/AM13/A-88/IC	20.5.2013	4250 Air conditioners containing R-22 Gas - release of balance quantity	propotionate	The Committee decided to release the balance quantity of 4250 Nos. of Air conditioners as recommended by MOEF vide OM No/11/1/2013-OC dated 8.4.2013, as firm has utilized the previous quantity.
PART-XI (PESO)						
	4	Schlumberger Asai services Ltd., Mumbai, 01/53/8/4/AM14/S-1/IC	23.3.13	272 Nos of Explosives as per ANF2B	11.66	Approved as recommended by PESO vide letter No.E-25(38)60/2009/VII dated 2.5.2013.
	5	Schlumberger Asai services Ltd., Mumbai, 01/53/8/5/AM14/S-2/IC	23.3.13	12 Nos of Explosives as per ANF2B	34.08	Approved as recommended by PESO vide letter No.E-25(38)60/2009 dated 2.5.2013.
	6	Schlumberger Asai services Ltd., Mumbai, 01/53/8/16/AM14/S-7/IC	23.3.13	7549 Nos of Explosives as per ANF2B	32.16	Approved as recommended by PESO vide letter No.E-25(38)60/2009/VII dated 2.5.2013.
PART-XII(PHARMA)						
	3	T.C. Health Care P. Ltd., Ghaziabad 01/53/8/624/AM-13/T-44/IC	26.03.2013	10,500 Kgs Aminophylline Hydrous IP/USP/PH.EUR	135.62	Approved as recommended by D/o Pharma vide O.M. No.36012/4/2009-PI.II (Norms) dated 17.5.2013.
	5	Western Drugs Ltd., Mumbai 01/53/162/67/AM-14/W-2/IC	01.05.13	75 Kgs Nicotinamide BP & 120 Kgs of Nicotinic Acid BP	1.40	Approved as the item is required for R&D purpose and actual use only.
	6	Aarti Industries Ltd., Mumbai 01/53/8/594/AM13/A-82/IC	8.3.2013	43.42 Kgs of Bromo Fluro Methan 99.8%	46.64	Approved 40.32 Kgs as recommended by D/o Pharma vide O.M. No.36012/4/2009-PI.II (Norms) dated 17.5.2013.
PART-XVI (MHA)						
	23	Dwarka Arms Stores, Bellary 01/53/162/Misc/AM-13/D-17/IC	29.11.12	12000 Kgs of Propellant (Double Base Smokeless	177.84	Approved as recommended by MHA vide letter No. V-11018/8/2008-Arms(pt) dated 26.11.2012.

				Powder) for manufacture of shotgun cartridges		
	28	DG, BSF 01/53/8/449/AM12/B-22/IC	9.12.2011	865 Nos. of Carbine 9mm Beretta (MX4) Storm, 41 Nos. Barrel for Carbine 9 m Beretta and 2 Nos. Trigger Mechanism for Carbine 9 mm	propotionate	Approved as recommended by MHA vide IU.O. No.IV-13018/20/2009-Prov.II Dated 17.5.2013.
Part-XVII (Misc)						
	3	Director Special Protection Group, Cab. Sectt., New Delhi 01/53/162/58/AM14/S-16/IC	03.05.13	(1) 1610 nos of Spare Parts of MP-5(A-3) (2) 1500 nos of Spare Parts of MP-5(A-3) as per Annexure 'A' (3) Import of arms / ammo / accessories	Euro 105803.85	The Committee decided to approve the case for actual use by SPG. A copy of the permission may be endorsed to MHA for their information.
	5	Sai refinery, New Delhi 01/53/8/370/AM13/S-70/IC	20.5.2013	5 MT Gold Dore Bars (up to 95% purity for in house refinery)	131709.9	The Committee noted that the EFC in its meeting dated 21.2.2013 had granted permission to import 50 Kgs Gold Dore Bar (upto 95% purity) keeping in view their production and consumption during the last three years (5.43 Kgs during 2009-10), though their annual capacity was 600 MTs per Year as per DIC Certificate No.02/9/11/15545 dated 26.3.2010. The firm has imported the sanctioned quantity and has furnished the utilization certificate duly certified by CA. The Committee, after due deliberations decided that the firm may be given permission to import 1500 KGs Gold Dore Bars (upto 95% purity) on actual user basis. and accordingly decided to recommended the case to DG, being high value license
	6	HF Metal Art P Ltd., Jaipur 01/53/8/47/AM14/H-5/IC	25.4.2013	5 kgs of Gold Dore Bar upto 95% purity	140.25	The Committee noted that the applicant is a Gold Minting Company having 100% Swiss Capital with an installed capacity of

					100 Kgs per day for gold minting and 50 kgs for Gold refining. They have furnished a copy of IEM dated 12.5.2012 for processing of precious metal, non precious metal etc with capacity of 1,34,40,000 Pcs. They have also furnished Consent to Operate No.F(Tech)/Jaipur(Sanganer)/750(1)/2012-13/2863-2864 issued by Rajasthan State Pollution Control Board valid upto 30.9.2017 with capacity of 1,34,40,000 PCs / annum. The Committee, after due deliberations, decided to recommend the case to DG for import 5 Kgs Gold Dore Bars upto 95% purity on actual user basis..
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3.2 Following **134** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandery & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F.
	2	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
	3	Global Vetmed Concepts India P. Ltd., Hyderabad 01/53/8/424/AM13/G-29/IC	27.11.12	1000 nos. of Sexed Cattle Frozen Embryos	92.64	Deferred for want of comments from D/o AHD&F.
	4	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of comments from D/o AHD&F and reply from the firm sought by AHD&F vide letter No.102-162/2012-Trade dated 23.11.2012.
	5	Semex Provet Genetics India P. Ltd., Pune 01/53/8/407/AM13/S-78/IC	19.11.12	75 nos. of Live Bulls	794.6	Deferred for want of comments from D/o AHD&F and

						reply from the firm sought by AHD&F vide letter No.102-162/2012-Trade dated 23.11.2012.
	6	Burhanullah Faiz, Bangalore 01/53/162/1019/AM13/B-27/IC	20.11.12	122000 nos. of Fish	126.75	D/o AHD&F vide OM No.102-168/2012-Trade dated 4.12.2012 has sought information from the firm.
	7	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	Deferred for want of comments from D/o AHD&F and reply from the firm sought by AHD&F vide letter No.102-162/2012-Trade dated 23.11.2012.
	8	Subhra International, Howrah 01/53/162/1162/AM13/S-89/IC	20.12.2012	268,000 Pcs of Live Ornamental Fishes	37.91	Deferred for want of comments from D/o AHD&F.
	9	Bioneds, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.2013	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of comments from D/o AHD&F.
	10	Equisport Management P Ltd., Delhi 01/53/8/513/AM13/E-37/IC	23.1.2013	12 Nos. Polo Ponies	116.28	Deferred for want of comments from D/o AHD&F and reply from the firm sought by AHD&F.
	13	Indepesca Overseas P Ltd., Raigad 01/53/162/1223/AM13/I-36/IC	31.1.2013	2012631 Nos of Live Tilapia Fish	40.29	Deferred for want of comments from D/o AHD&F.
	15	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.2013	20,000 Nos. of Frozen Bovine Semen	16.17	Deferred for want of comments from D/o AHD&F and reply from the firm sought by AHD&F O.M. No.102-23/2013-Trade dated 16.5.2013.
	16	Damini Khosla, Gurgaon 01/53/8/576/AM13/D-22/IC	1.3.2013	1 Grey Parrot	0.015	Deferred for want of reply from the applicant sought by MOEF(WL) vide O.M. No.3-

						10/2013-WL-I dated 9.4.2013.
	17	Punjab Livestock Dev. Board, Chandigarh 01/53/8/626/AM-13/P-46/IC	28.03.2013	200 Nos Swine Frozen Semen of Large white Yorkshire Breed	12.59	Deferred for want of comments from D/o AHD&F.
	18	Punjab Livestock Dev. Board, Chandigarh 01/53/8/627/AM-13/P-47/IC	28.03.2013	2,50,00 Nos H.F. Frozen Semen	212.59	Deferred for want of comments from D/o AHD&F and information from the firm sought by D/o AHD&F vide O.M. No.102-34/2012-Trade dated 16.5.2013.
	23	Jubilant Biosys Ltd., Bangalore 01/53/8/618/AM-13/J-27/IC	21.03.2013	10000 Nos Rats (M/F) & 20000 Nos Mice (M/F)	3061.80	Deferred for want of comments from D/o AHD&F.
	25	National Brain Research Centre, Manear 01/53/8/12/AM-14/N-1/IC	4.04.2013	10 Pairs (000651, BALB/Cj) as per ANF2B	0.89	Deferred for want of comments from D/o AHD&F.
	27	Syngene International Ltd., Bangalore 01/53/8/620/AM-13/S-130/IC	25.03.2013	139 Nos of Vials (5.80 ml) as per ANF2B	0.18	Deferred for want of comments from D/o AHD&F.
	29	Vidhan Sales, Nagpur 01/53/162/1342/AM-13/V-20/IC	22.03.2013	190,000 nos of live Turtle as per ANF2B	15.13	Deferred for want of comments from D/o AHD&F and MOEF (WL).
	35	Kapil Modi, New Delhi 01/53/8/37/AM14/K-4/IC	16.4.2013	10 Nos. of Sport Horses	71.45	Deferred for want of comments from D/o AHD&F.
	36	Nektar Therapeutics India P. Ltd., Hyderabad	22.04.13	2000 nos of Mice as per ANF2B	160.80	Deferred for want of comments from D/o AHD&F.
	37	Badam Agro Fams, Hyderabad 01/53/162/41/AM-14/B-4/IC	18.04.13	60 nos. of live Poultry/Emu chicks as per ANF2B	2.42	Deferred for want of comments from D/o AHD&F and MOEF(WL).
	38	Vrajhumi Dairy Farm, Himatnagar, Gujarat 01/53/8/40/AM-14/V-3/IC	22.04.13	1500 nos. of Frozen Bull Semen as per ANF2B	6.41	Deferred for want of comments from D/o AHD&F.
	39	Daiichi Sankyo India Pharma P. Ltd., Gurgaon 01/53/8/39/AM-14/D-1/IC	22.04.13	13280 nos. of Rats, Guinea Pig & Mice as pe ANF2B	470.36	Deferred for want of comments from D/o AHD&F.
	40	Jindal Polo and Equestrian Foundation, New Delhi	22.04.13	24 nos. of Polo Horses as per ANF2B	174.68	Deferred for want of comments from D/o AHD&F.
	41	Venkateshwar Hatcheries P Ltd., Pune 01/53/8/45/AM-14/V-5/IC	23.04.13	1 nos Mini Donkey (Assess) & 2 nos Falabella Mare	21.19	Deferred for want of comments from

				(Horses) as per ANF2B		D/o AHD&F.
	42	Aviagen India Polutry Breeding Co. P. Ltd., Tirupur 01/53/8/53/AM-14/A-4/IC	26.04.13	30000 nos. of Aviagen Broiler Great Grand Parent Stock, Day old Chicks	1042.20	Deferred for want of comments from D/o AHD&F.
	43	Aqua-Planet, Mumbai	26.04.13	322000 nos. of Ornamental Fish as per ANF2B	30.11	Deferred for want of comments from D/o AHD&F.
	44	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/57/AM-14/G-3/IC	01.05.13	Rat / Mice as detailed in the application	156.49	Deferred for want of comments from D/o AHD&F.
	45	Madras Crocodile Bank Trust, Tamilnadu 01/53/162/Misc/AM-14/M-10/IC	30.04.13	01 nos of River Terrapin & 1 nos of Mexicans Snapping Turtle as per ANF2B		Deferred for want of comments from D/o AHD&F & MOEF (WL)
	46	Arjun Agrawal, Chennai 01/53/162/86/AM-14/A-9/IC	09.05.13	4 nos of live Dogs Male & Female	4.90	Deferred for want of comments from D/o AHD&F.
	47	Mikado Engineering Services P. Ltd., New Delhi 01/53/8/67/AM-14/M-9/IC	08.05.13	5000 Nos of Cattles as per ANF2B	11094.90	Deferred for want of comments from D/o AHD&F.
	48	Himmat Singh Bedla, Udaipur 01/53/8/68/AM-14/H-8/IC	08.05.13	04 Nos. of Polo Horses as per ANF2B	27	Deferred for want of comments from D/o AHD&F.
	49	B.C. Chitale, Sangli 01/53/8/76/AM-14/B-7/IC	13.05.13	42 Nos. of as per ANF2B	30.96	Deferred for want of comments from D/o AHD&F.
	50	B.C. Chitale, Sangli 01/53/8/75/AM-14/B-6/IC	13.05.13	3070 Nos. of Semen as per ANF2B	8.61	Deferred for want of comments from D/o AHD&F.
PART-II (C&PC)						
	1	Petro Constructions P Ltd., Chennai 01/53/8/534/AM13/P-41/IC	18.2.2013	100 Kgs Plastic Waste	3.86	Deferred for want of comments from MOEF.
	4	Kirti Industries, Falna, Rajastan 01/53/8/625/AM- 13/K-17/IC	26.03.2013	1980 MT. Virgin Plastic Wates & Scrape	445.5	Deferred for want of comments from MOEF.
PART-III (Heavy Industry)						
38.	2	Savio India Ltd., Coimbatore 01/53/8/55/AM-14/S-17/IC	29.04.13	25 nos of used Injection Moulding tools as per ANF2B	54.24	Deferred for want of comments from M/o Heavy Industries
PART-IV (Information Technology)						
	1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm and comments from DIT / MOEF..

	2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos of Computers as detailed in the application	Nil	Deferred for want of information from the firm and comments from DIT / MOEF..
	4	UEC Technology P Ltd., Bangalore 01/53/162/1295/AM13/U-16/IC	28.2.2013	2 Nos. of Signal Front End Equipment & VM700 measurement equipment	0.28	Deferred for want of information from the firm and comments from DIT.
	5	Genee Technologies India P. Ltd., Gurgaon 01/53/8/58/AM-14/G-4/IC	02.05.13	10 pcs of Genee Vision 6100 (used) & 01 pc of Genee Elite (used) as per ANF2B	1.87	Deferred for want of information from the firm and comments from DIT / MOEF..
	6	Mcafee India Sales P. Ltd., Mumbai 01/53/8/42/AM-14/M- 6/IC	22.04.13	21 nos. of Items as per ANF2B	67.85	Deferred for want of information from the firm and comments from DIT / MOEF.
	7	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/A-73/IC	30.1.2013	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	Deferred for want of information from the firm and comments from DIT / MOEF..
	8	Xerago E Biz Services P Ltd., Chennai 01/53/162/1263/AM13/X-2/IC	18.2.2013	20 Nos. of 2nd hand Desktop	2.4	Deferred for want of information from the firm and comments from DIT / MOEF..
PART-V (STEEL)						
46.	1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM-14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of comments from M/o Steel and MOEF.
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	2	William Goodacre & Sons India P. Ltd.,	04.10.12	525000 Kgs of Crumb	230.52	Deferred for want

		Kerala 13/IC	01/53/162/829/AM13/W-		Rubber		of information from the firm sought by DIPPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	3	Aditya Petromax P. Ltd., Jodhpur 01/53/8/297/AM13/A-43/IC		14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of information from the firm sought by DIPPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	4	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC		14.8.2012	30,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	1811.7	Deferred for want of information from the firm sought by DIPPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	5	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC		14.8.2012	45,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	2717.55	Deferred for want of information from the firm sought by DIPPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	6	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC		14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and graules obtained there from (Type Chips)	2174.04	Deferred for want of information from the firm sought by DIPPP. A last reminder may be issued to the firm

						for furnishing their reply within 15 days failing which the case will be treated as closed.
	7	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	10,00,000 KGs Used Tyres with / Without Cut and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber	63.6	Deferred for want of information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	8	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	9	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	10	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.

	11	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	Deferred. The Committee decided that the case may also be referred to P&NG for their comments.
	12	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Comments awaited from MOEF. DIPP has sought information from the firm. Reply awaited. Repeated at Part VIII (MOEF).
	13	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	Deferred for want of information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	14	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts	269.99	Deferred for want of comments from M/o P&NG
	15	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded)	1716	Deferred for want of comments from M/o P&NG
	16	Mumbai Fabrics P Ltd., Mumbai 01/53/8/592/AM13/M-67/IC	11.3.2013	60,000 MTS of Tyre Scrap (Multi cuts / Shredded)	2310	Deferred for want of comments from MOEF.
	17	HBL Power Systems Ltd., Hyderabad 01/53/8/606/AM13/H-33/IC	18.3.2013	2000f KG of Cadmium Metal Powder	27.6	Deferred for want of reply from the firm. A Email may be sent to the firm requesting to provide the requisite information urgently.
	18	Mandanlal Forge P. Ltd., Chennai 01/53/162/17/AM14/M-3/IC	9.04.2013	2500 tons of used rubber tyre scrap in shredded / multicut / pressed bundle	100	Deferred for want of comments from MOEF and DIPP.
	19	Sasa Rubber P. Ltd., Rajkot 01/53/8/30/AM-	15.04.13	1000 MTs of Rubber	100	Deferred for want

		14/S-12/IC		Tubes Scrap (Rubber Scrap)		of comments from MOEF and DIPP.
PART-VIII (MOEF)						
	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.2012	160 MTs of Graphite Scrap	66.78	Deferred for want of information from the firm. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	2	HCL Infosystems Ltd, Noida 01/53/8/519/AM13/H-27/IC	5.2.2013	Refurbished Hard Disk Drives	1028.15	Deferred for want of comments from MOEF and information from the firm.
	3	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Deferred for want of comments from MOEF / DIPP.
	4	R.K. International, Falna 01/53/8/410/AM11/R-29/IC	24.1.2013	Enhancement in the quantity from 1000 MTs to 2000 MTs fo Plastic Waste / Scrap		Deferred for want of comments from MOEF
	5	Bindal Smelting P. Ltd., Delhi 01/53/8/77/AM-13/B-6/IC	09.05.2012	350 MT. of Lead Scrap Namely Isri Rails	213.72	Deferred for want of comments from MOEF
	6	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM-13/G-49/IC	28.03.2013	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut)	34.19	Deferred for want of comments from MOEF and DIPP.
	7	Ayisha Saw Mill, Madurai 01/53/8/78/AM-14/A-11/IC	14.05.13	50 MT of Drained Battery Scrap as per ANF2B	8.74	Deferred for want of comments from MOEF and DIPP.
	18	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of information from the firm. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
PART-IX (MOEF(O)						

	1	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of information from the firm.
	3	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	Deferred for want of reply from MOEF. A reminder may be issued to MOEF requesting to expedite their reply.
	4	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.2012	5000 Nos. Air conditioners containing R-22 Gas	547.68	Deferred for want of information from the firm.
	5	BOC India Ltd., Kolkata 01/53/162/1196/AM13//B-34/IC	14.1.2012	1.8 Kgs 24 ppm Dichlorofluoromethane Bal Synthetic Air	0.022	Deferred for want of information from the firm.
	11	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM-14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of information from the firm.
	12	Ambitious Marketing, Delhi 01/53/8/65/AM-14/A-7/IC	06.05.13	4425 Units of Airconditioners as per ANF2B	670.41	Deferred for want of comments from MOEF.
	13	Gunnebo India P. Ltd., Mumbai 01/53/8/71/AM-14/G-5/IC	09.05.13	19620 Kgs of Halotron 1 Presat Base as per ANF2B	180.94	Deferred for want of comments from MOEF.
PART-X [MOEF(WL)]						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)-100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs SandalWood	94.32	Deferred for want of comments from MOEF(WL).
	3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
	4	Jaideep Singh, Chandigarh 01/53/8/97/AM13/J-11/IC	21.5.2012	Lion Trophy - 1	nil	Deferred for want of comments from MOEF(WL).
	5	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
	6	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizes	11.19	Deferred for want of reply from the firm. A last

				(Mother of pearl)-shell beads		reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	7	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of comments from MOEF(WL).
	9	Gurmit Singh Sodhi, Panchkula 01/53/8/499/AM13/G-37/IC	17.1.2013	9 Nos. of Hunting Trophies	0.99	The Committee noted that MOEF(WL) vide O.M. No.3-4/2013/WL-I dated 14.5.2013 has given no objection for import of 6 nos. of hunting trophies. Out of these 6 trophies, 3 are similar to the trophies applied by Shri Arjun Balraj Mehta (Sl.No. above). However, MOEF(WL) has not recommended those trophies by Shri Mehta. The issue has been raised by Shri Mehta by Email dated 11.1.2013 & 25.1.2013 and the matter has been referred to MOEF. No reply has been received from MOEF(WL). Therefore, the Committee decided to defer the case and the matter may be referred back to MOEF(WL) with above facts.
	10	Kushaldeep Singh Dhillon, Chandigarh	3.04.2013	5 Pcs of Trophies as per	1.45	Deferred for want

		01/53/8/9/AM14/K-1/IC		ANF2B		of information from the firm sought by MOEF.
	11	Zoological Garden, Kolkata 01/53/162/19/AM14/Z-1/IC	10.04.2013	02 nos of Aldabra Trotoise as per ANF2B		Deferred for want of comments from MOEFL(WL).
	12	Hi-Tech Advance Products, Indore 01/53/8/31/AM-14/H-3/IC	15.04.13	04 Sets of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle (IM13), (JMST), and accessories as per ANF2B	6.29	Deferred for want of comments from MOEFL(WL).
	13	Hi-Tech Advance Products, Indore 01/53/8/32/AM-14/H-4/IC	15.04.13	07 Sets of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle (JMBD 13), (JMST), and accessories as per ANF2B	7.45	Deferred for want of comments from MOEFL(WL).
PART-XI (PESO)						
	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million MTr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO.
	7	Schlumberger Asia Services Ltd., Mumbai 01/53/8/43/AM-14/S-13/IC	23.04.13	4000 nos of Charge, Shaped (Charge, Power jet Omega 4512, HMX) as per ANF2B	30.24	Deferred for want of comments from PESO.
	8	Schlumberger Asia Services Ltd., Mumbai 01/53/8/44/AM-14/S-14/IC	23.04.13	Explosive items as per ANF2B	77.20	Deferred for want of comments from PESO.
	9	Schlumberger Asia Services Ltd., Mumbai 01/53/8/54/AM-14/S-15/IC	29.04.13	Explosive items as per ANF2B	83.02	Deferred for want of comments from PESO.
	10	Schlumberger Asia Services Ltd., Mumbai 01/53/8/64/AM-14/S-18/IC	03.05.13	Explosive items as per ANF2B	42.78	Deferred for want of comments from PESO.
	11	Schlumberger Asia Services Ltd., Mumbai 01/53/8/63/AM-14/S-19/IC	03.05.13	Explosive items as per ANF2B	77.88	Deferred for want of comments from PESO.
PART-XII(PHARMA)						
	1	Geltec P Ltd., Mumbai 01/53/8/487/AM13/G-36/IC	15.1.2013	30,400 Kgs Fish Lipid Oil	102.99	Deferred for want of reply from the

						firm sought by D/o Pharma.
	2	Cadila Healthcare Ltd., Ahmedabad 01/53/8/6/AM-14/C-2/IC	2.04.2013	950 Kgs of Fish Lipid Oil as per ANF2B	285	Deferred for want of comments from D/o Pharma.
	4	Vamsi Labs Ltd., Solapur	23.04.13	100 Kgs of Bromofluoromethane	175.68	Deferred for want of reply from the firm sought by D/o Pharma.
PART-XV (HRD)						
104.	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.2012	240000 Kgs of Old Printed Books	21.6	Deferred for want of comments from M/o HRD.
PART-XVI (MHA)						
	1	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	2	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flare and (iii) 1200 Orange Smoke	3604	Deferred for want of comments Navy, Coast Guard and local administrative.
	3	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.2012	Radio Modem Satellite - 2 Nos.	2.38	The Committee noted that as per ITC(HS) Code No.85269200, import of Radio Remote Control Apparatus are 'Restricted' for import. The item would fall under this category and would also be restricted for import. Therefore, this may be conveyed to MHA.
	4	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total station with built in TS station with built in TS shield option	4200	Deferred for want of comments from MHA.
	5	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc	US\$54,932	Deferred for want of comments from MHA.

	6	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of comments from MHA.
	7	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA.
	8	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA.
	9	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
	10	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA.
	11	Central Reserve Police Force, New Delhi 01/53/162/29/AM-14/C-6/IC	12.04.2013	20 Nos of Box of 150 FN 303 impact Projectile as per ANF2B	5.13	Deferred for want of comments from MHA.
	12	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H-26/IC	24.1.2013	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA.
	13	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	Deferred for want of comments from MHA.
	14	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.2013	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA.
	15	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.2013	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MHA.
	16	Addl. Director General of Police, Chennai 01/53/8/603/AM-13/C-59/IC	15.03.2013	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA.
	17	Alpha Design Tech. P. Ltd., Bangalore 01/53/8/619/AM-13/A-87/IC	22.03.2013	6 Nos (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	19.04	Deferred for want of comments from MHA.
	18	Director General of Police, Bopal 01/53/162/1320/AM-13/M-68/IC	14.03.2013	1662 Nos. Glock 19.9 mm safe action compact pistol set alongwith spare parts	422.42	Deferred for want of comments from MHA.
	20	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.2013	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of reply from the firm sought by MHA.
	21	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/32/AM-14/M-8/IC	26.04.13	1 nos. of Arms Disrupter Model Water Jet Disrupter Lance 10 nos Cartridges	10.75	Deferred for want of comments from MHA.

				with WJD Lance & 1 nos. Cartridges as per ANF2B.		
	22	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM-14/M-7/IC	26.04.13	11 nos. of Arms Disrupter Model Water Jet Disrupter Lance 10 nos Cartridges with each WJD Lance i.e. 110 nos cartridges) & 11 nos. Cartridges as per ANF2B.	118.33	Deferred for want of comments from MHA.
	24	Director General Border Security Force, New Delhi 01/53/8/66/AM-14/B-5/IC	06.05.13	41 nos of Spares & Sight of (X-95) Assault as per ANF2B	US \$ 238.60	Deferred for want of comments from MHA.
	25	Elcome Marine Services P. Ltd., Mumbai 01/53/8/62/AM-14/E-3/IC	03.05.13	01 nos of MDC-940 complete with all accessories as per ANF2B	1.73	Deferred for want of comments from MHA.
	26	Alpha Design Technologies P. Ltd., Bangaore 01/53/8/61/AM-14/A-6/IC	03.05.13	02 nos of (Corner Shot) for 9 mm Pistol (Glock 19/17) each comprising with 11 items) as per ANF2B	6.23	Deferred for want of comments from MHA.
	27	Solaroy Engineers P. Ltd., New Delhi 01/53/8/72/AM14/S-22/IC	09.05.13	40 nos of Thermal Riflescope Weapon Sight Tvs13m with side mount as per ANF2B	247.50	Deferred for want of comments from MHA.
	29	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.2012	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA.
PART-XVII(Misc)						
	1	G.M. Exports International, Assam 01/53/162/1046/AM-13/G-32/IC	04.12.12	750 MT of Rags (others) as per ANF2B	56.70	Deferred for want of comments from M/o Textile & Jute Commissioner
	2	Electronics Corporation Ltd., Hyderabad 01/53/8/59/AM14/E-2/IC	02.05.13	01 nos of Mini Frequency Jammer Model ECHP 3050 & 02 nos cell phone Jammer ECHP 6392H as per ANF2B	75.60	Deferred for want of comments from Cabinet Secretariat
	11	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.2013	65.840 MTs Clothing	3.56	Deferred for want of comments from M/o Textile & Jute Commissioner
134.	12	Dipen Trading Co., Anand 01/53/53/8/549/AM11/D-24/IC	5.9.2012	Used Jute Bag, Jute / gunny cutting bag / sack and used gunny sack & used cutting gunny sack	72	Deferred for want of comments from Min. of Textiles.

3.3 Following 05 (Five) applications were Rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-II (C&PC)						
1	3	Shakti Plastic Industries, Mumbai 01/53/8/191/AM13/S-38/IC	5.7.2012	750 MTs of Plastic Waste	129.18	The Committed noted that the comments were sought from the applicant vide E Mail dated 13.12.2012 and 18.1.2013. However, no reply has been received from the firm. The Committee, therefore, decided to reject the case.
2	5	Arun Pipes, Dharmapuri 01/53/162/6/AM-14/A-2/IC	2.04.2013	1920 MT of PVC Pipe Scrap as per ANF2B	529.44	Rejected as recommended by C&PC vide OM No.25016/2/2013-PC-II dated May 2013.
PART-IV (Information Technology)						
3	3	Gagan Impex, New Delhi 01/53/8/529/AM13/G-40/IC	11.2.2013	1,50,000 Nos. of 14", 15" and 17" Refurbished Datagraphic Display Tube,	437.4	The Committee noted that permission for import of refurbished computer parts have been given to various Original Equipment Manufacturers (OEM) and Service providers authorised by the OEMs on the basis of their installed capacity and maximum failure rate of 2%, subject to the condition that they will first re-export the defective parts and then re-import the same parts after refurbishment, as per the guidelines framed on the subject in consultation with MOEF and DIT. However, in this case, the firm intends to import the goods for stock & sale purpose and therefore not covered under the guidelines. Moreover, DIT vide letter No.16(6)/2013-IPHW dated 26.4.2013 has also not recommended import. Therefore, the Committee after due deliberations decided to reject the case.
PART-IX (MOEF(O))						
4	19	Sabari Exim P Ltd., Chennai 01/53/8/558/AM13/S-111/IC	26.2.2013	5000 MTs HCFC 22 Gas	750	Rejected as recommended by MOEF vide OM No.11/8/2007-OC Dated 8.3.2013.

PART-XVII(Misc)					
5	7	PC Jewellers Ltd., Delhi 01/53/8/50/AM114/P-5/IC	25.4.2013	8000 KGs Gold Bars of 99.5% or above	24800
The Committee noted that the firm has requested for grant of permission for import of Pure Gold and such Import is allowed 'Freely' through nominated agencies. Therefore, the Committee decided to reject the request.					

3.4 Following 05 (five) applications were closed.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
1	22	Ani Hatcheries, Bangalore 01/53/162/1315/AM-13/A-84/IC	18.03.2013	2619 Nos Grand Parent Stock	15.62	The rep. of D/o AHD&F informed that the item is 'Freely' importable. Therefore, this may be brought to the notice of the firm.
2	2	Dharya Enterprises, Delhi 01/53/8/170/AM13/D-5/IC	25.6.2012	R411 C Refrigerant Gas - 1200 MTs	1155	The Committee decided to close the case as the firm has withdrawn the application.
3	4	Locanix, Ahmedabad 01/53/162/85/AM-14/L-1/IC	09.05.13	225 nos of GPS Vehicle Tracker as per ANF2B.	9.11	The Committee noted that the item is 'Free' as per ITC(HS) Code No. 85269190. Therefore, this may be brought to the notice of the firm and the case may be closed.
4	8	Rosmerta Autotech P Ltd., Delhi 01/53/8/97/AM14/R-1/IC	20.5.2013	25,000 Pcs GPS and DGPS Receiver with parts thereof	599.43	The Committee noted that the item is 'Free' as per ITC(HS) Code No. 85269190. Therefore, this may be brought to the notice of the firm and the case may be closed.
6	8	Saif Ali Khan Pataudi, Mumbai 01/53/162/1256/AM13/S-103/IC	14.2.2013	11 Nos. of Hunting Trophies	13.12	The case was approved in the last meeting held on 25.4.2013 and it was wrongly included in the agenda. Therefore, this case was withdrawn from the agenda.

3.5 Following 03 (three) applications were granted ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
1	19	Meat Products of India Ltd., Ernakulam 01/53/8/600/AM-13/M-69/IC	13.03.2013	01 Nos. of Bolt Stunner "Model KR (1 no) with low cost high power cartridges (5 nos.)	1.40	The Committee granted ex-post facto approval for grant of import permission to the firm being a Govt of Kerala undertaking and also the device does not require any explosives.
2	9	Sarrahrhaj Enterprise Pvt. Ltd.,	13.5.2013	100 Nos. Vehicle	3.59	The Committee granted ex-post

		01/53/8/77/AM14/S-24/IC		Tracking System		facto approval for grant of Vehicle Tracking Devices subject to usual conditions.
5	10	Wish 4 Tech Solutions P Ltd., New Delhi No.01/53/8/95/AM14/W-3/IC	20.5.2013	100 Nos. Vehicle Tracking System	4.84	The Committee granted ex-post facto approval for grant of Vehicle Tracking Devices subject to usual conditions.

4. Next meeting will be held on 20.6.2013 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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